

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8978/2008

(From the judgement and order dated 03/09/2008 in CRLMW No.
6639/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MUKESH KHARE & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With appln. for stay and office report)
(For final disposal)

Date: 19/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. Sunil Kumar Jain, Adv.
 Mr. Aneesh Mittal, Adv.

For Respondent(s) Mr. Siddhartha Bhatnagar, Adv.
 Ms. Malvika Trivedi, Adv.
 Mr. Pawan Kumar, Bansal, Adv.
 Mr. T. Mahipal, Adv.
 Mr. Chandra Prakash Pandey, Adv.

 Mr. Ratnakar Dass, Sr. Adv.
 Mr. Shekhar Raj Sharma, Adv.
 Mr. Chandra Prakash Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the special bench, no time is left
to take up the case.

[Usha Bhardwaj]
Court Master

[Pushap Lata Bhardwaj]
Asst. Registrar